

**NATIONAL COMPANY LAW TRIBUNAL,
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT : SHRI R.VARADHARAJAN, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER – TECHNICAL**

IA/MA/IBA/TCP/CP/CA No : MA/1305/2019 IN CP/1275/IB/2018
NAME OF PETITIONER : State Bank of India & 3 Ors
NAME OF RESPONDENT : Aneetha Subramaniam (RP)
M/s (Karur KCP Packagings Ltd) &1 ors
SECTION : Sec 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **22.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS